

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP No. 29/241/HDB/2024

AND

IA (CA) 162/2024 in CP No. 29/241/HDB/2024

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Pajjuri Karunakar

...Petitioner

AND

Industrial Oil Purification Pvt Ltd., & 04 others

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 29/241/HDB/2024

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 11.07.2024.

IA (CA) 162/2024

Learned Counsel Smt Sarvani Desiraju, for respondents present physically and represented that counter filed.

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 11.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)